

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 188 of 2013

Dated : 13th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

NTPC Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Sehgal

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-2
Mr. Alok Shankar for R-6
Mr. R.B. Sharma for R-7

ORDER

We have heard the learned counsel for the appellant.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**